

PROF. MADHU DANDAVATE : Do n't quote that you are in charge of development and we are in charge of destroying the country.

SHRI PRANAB MUKHERJEE : I am not saying it, but everybody says that I obsessed with foreign exchange. I say that I am obsessed with foreign exchange because the country badly needs it. I have to go to IMF and after a few years we shall have to pay through the nose. This is the situation. Therefore, we cannot take an extreme view in either cases. And I will not allow this scheme to be misused for earning black-money ; similarly we should not do anything which will create an atmosphere where there will be total stoppage of the flow particularly from non-residents. Even I went to the extent of saying that we are getting crores of rupees in remittances, but there may be misuse of the remittances. Money will be lent here and some relation may be sent here. You cannot rule out that possibility, but from that you cannot come to the conclusion that we will stop all remittances. Similarly we shall have to be careful, we shall have to be guarding, and I have no hesitation in saying that if there be anything wrong, definitely I shall look into it provided I get specific information with reference to that.

14.29 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### FIFTY-FORTH REPORT

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : Sir, I beg to move :

“That this House do agree with the Fifty-fourth Report of the Business Advisory Committee presented to the House on the 13th December, 1983.”

MR. CHAIRMAN : The question is :

“That this House do agree with the

Fifty-fourth Report of the Business Advisory Committee presented to the House on the 13th December, 1983.”

*The motion was adopted.*

14.30 hrs.

[SHRI R. S. SPARROW *in the Chair*]

#### MATTER UNDER RULE 377

- (i) CENTRALLY FINANCED SCHEMETO CONTROL FLOODS IN RIVERS MAHANADI, BRAHMANI ETC.

SHRIMATI JAYANTI PATNAIK (Cuttack) : Sir, Orissa is one of the riverine States through which four inter-State major rivers, namely the Mahanadi, the Brahmani, the Subarnarekha and the Machhkund flow. Of the various natural calamities that the State faces, flood is one such recurring feature which occurs once in every two years resulting in heavy loss of crops, domestic animals and human lives. Since “flood control” is a national problem and the main rivers normally cover more than one State, large scale catchment protection on watershed basin has to taken up with the coordinated efforts of concerned States. It is, therefore, necessary that comprehensive soil conservation measures should be taken up in the catchment areas of all the main rivers to reduce the peak floods as well as the silt load.

Recently, the Government of India have approved a Centrally sponsored scheme for “Integrated watershed Management in the catchment of the flood prone rivers of Indo-Gangetic basin”. A similar scheme should be sponsored by the Central Government where in the catchment areas of the Mahanadi, the Brahmani, the Subarnarekha and the Machhkund of Orissa should be included. Orissa, being a poor State, cannot bear the cost of such a project. Therefore, I request that the Government of India should fully finance the scheme for the purpose in view of the national character of the problem.